

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.493 of 1996

Thursday, this the 25th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.A. Sivan,  
Extra Departmental Delivery Agent,  
Post Office Mulavoor,  
Muvattupuzha Taluk. .. Applicant

By Advocate Mr V.D. Balakrishnan(represented).

Vs

1. The Sub Divisional Inspector(Postal),  
Muvattupuzha Sub Division,  
Muvattupuzha -686 673.
2. Post Master,  
Head Post Office, Muvattupuzha.
3. Union of India - represented  
by Secretary to Government,  
Ministry of Communications,  
New Delhi.

By Advocate Mr Mathews J. Nedumpara.

The application having been heard on 25th April 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

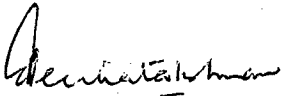
Applicant is aggrieved by his transfer from Manari to Mulavoor. He submits that Extra Departmental Agents are not transferred, except on request and that the transfer is motivated by mala fides. Applicant has made A3 representation, and it is pending consideration before first respondent. First respondent will examine the representation in detail with particular reference to the liability for transfer, pass a speaking order on A3 within four weeks from today and communicate the same to applicant.

contd.

2. Standing counsel for respondents submits that he will forward a copy of the Original Application and a copy of this order to first respondent for compliance.

3. Application is disposed of as aforesaid. No costs.

Dated the 25th April, 1996.



PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A3: True copy of the representation submitted by the applicant to the first respondent dated 20.2.96.

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